

Proposal for modernisation of prisons from MP

†3813. SHRI PRABHAT JHA:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a proposal for modernisation of prisons from Madhya Pradesh administration, is pending with the Ministry since 2007;

(b) if so, the details thereof; and

(c) by when a decision on this pending proposal is likely to be taken and the proposed amount likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) a proposal from the Government of Madhya Pradesh was received for consideration under second phase of scheme of Modernisation of Prisons. In order to provide further financial assistance to States for construction of new jails, technological upgradation of prisons and for various correctional reform programme in prisons, proposal for second phase was formulated and placed before the Committee of Non-plan Expenditure in Ministry of finance in September, 2009. However, the same was not approved by the Ministry of Finance in CNE meeting due to funds constraints.

Caste census

3814. DR. BARUN MUKHERJI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Union Government has accepted the proposal to conducted caste census;

(b) if so, what time-frame has been fixed to complete the caste census and what is its present status;

(c) whether it is also a fact that the Union Government later decided to club the caste census with the poverty survey to be done by the State Government;

(d) if so, the reasons therefor; and

(e) how the caste census is ultimately coming up and when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) The Government of India has decided that a Socio-Economic and Caste Census (SECC) will be completed during June-December, 2011 in phased manner in all States/Union Territories of India.

†Original notice of the question was received in Hindi.